Annexure 9

Name of Corporate Debtor: Point Developers Private Limited

Date of Commencement of CIRP: 26-Jul-24

List of Creditors as on: 26-May-25

(Amount in ₹)													
	Name of creditor	Details of claim received		Details of claim admitted						Amount of any	Amount of		
SI. No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	Amount of contingent claim	mutual dues, that may be set-off	claim not admitted	Amount of claim under verification	Remarks, if any
1	Dr. Dinesh Davda	10-08-24	1,247,400	1,247,400	For rent	0	0			0	0	-	
2	Mrs. Vimal Sunil Patil	12-08-24	846,680	1 846.680	For rent and for short area	0	0			0	0	-	
3	Rohidas Arjun Sawant, Nirmala Rohidas Sawant, Pankaj Rohidas Sawant, Kamlesh Rohidas Sawant	12-08-24	1,947,326	1,947,326	For rent	0	0			0	0	-	
4	Ashok Gudur	12-08-24	1,707,720	1,707,720	For rent	0	0			0	0	-	
5	Vijay M. Chheda	12-08-24	615,540	615,540	For rent	0	0			0	0	-	Note 4
6	Nishant Gajanan Sawant	12-08-24	500,000	-	Damages	0	0			0	0	500,000	Note 2
7	Jeetendra Sahijwani	12-08-24	1,155,280	-	For rent	0	0			0	1,155,280	-	Note 1
8	Mrs. Priti Gutka & Mrs. Chandrika Gutka	12-08-24	4,629,959		For rent	0	0			0	0	4,629,959	Note 3
9	N. V. Raman (HUF)	16-08-24	907,000	907,000	For rent	0	0			0	0	-	
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	Total			7271666		0	0		0	0	1155280	5129959	

Note 1 All the payments due to Ms Kajal Sahijwani were paid / adjusted towards consideration receivable from her vide the agreement for sale. Hence, no claim can be admitted.

Note 2 The amount was not agreed to be paid by the corporate debtor

Note 3 The amount of rent payable is not yet clear.

Note 4 Claim form is not submitted. The amount claimed is as per the letter submitted